

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 71 of 2018

IN THE MATTER OF:

Planetcast Media Services Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

With

Competition Appeal (AT) No. 72 of 2018

IN THE MATTER OF:

Lalit Jain & Ors.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant : Mr. Vikram Sobti and Ms. Lagna Panda, Advocates.

**For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma Advocates for R-1
Mr. Yaman Verma and Ms. Nikita Dwivedi Advocates
for R-2&3**

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ORDER

17.07.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for hearing' on 30th August, 2019 at 2:00 PM.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/